

**Central Administrative Tribunal
Principal Bench**

**CP No.216/2016
in
O.A.No.4520/2014**

New Delhi, this the 12th day of October, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Ms. Sunita,
D/o Sh. Randhir Singh
R/o B-81, Vikas Nagar Extension
Near Rajdhani Public School
Shukar Bazar Road,
New Delhi – 110 059.
2. Ms. Neerja,
W/o Sh. Nitin Sharma,
R/o 1164/A-15, Raghuvir Enclave
Najafgarh,
New Delhi – 110 043.
3. Mr. Satyajeet,
S/o Sh. Devender Singh
R/o Gali No.6, Dharam Vihar
Bahadurgarh, (Haryana).
4. Mr. Mahendera Kumar Sharma,
S/o Sh. Ram Kripal Sharma
R/o VPO Khemala Hasampur
Tehsil Neem Ka Thana, Distt. Sikar
Rajasthan.
5. Ms. Rashmi,
D/o Sh. Daya Kishan
R/o H.No.319, Vill. Ranhoula
P.O. Nangloi,
New Delhi – 110 041.
6. Ms. Randeepa,
W/o Sh. Shamsheer
D/o Sh. Joginder Singh
R/o 3671, Sector-9A
Bahadurgarh, (Haryana).
7. Ms. Renu,
W/o Sudhir Vats
R/o 1686/2, Todar Mal Colony
Paprawat Road

Najafgarh
New Delhi – 110 043.

8. Ms. Reena Devi,
D/o Sh. Rajender Singh
R/o H.No.52, Shivpuri
Samaipur,
Delhi – 110 042.
9. Ms. Soni,
D/o Sh. Sardar Singh
R/o H.No.272/161,
Near Khatiyon Wali Chaupal
Bankner, Narela
Delhi – 110 040.
10. Ms. Rajni Bala,
D/o Sh. Pyare Lal,
RZ-39, Roshan Vihar,
Part-I, Najafgarh, New Delhi-43.
11. Ms. Seema,
W/o Sh. Satyajeet
R/o Gali No.6, Dharam Vihar
Bahadurgarh, (Haryana).
12. Ms. Soni Saxena,
D/o Shri Narendra Narayan Saxena
R/o 612, Block 14, DGERC, Sec-3
Dwarka, New Delhi.
13. Mr. Vikash Drall,
S/o Sh. Samander Singh Drall
R/o V & PO Neelwal, Tikri Kalan
Delhi – 110 041.
14. Mr. Mukesh Kumar Meena,
S/o Sh. Ram Dhan Meena
R/o V & PO Toda Nagar
Tehsil Laxmangarh, Distt. Alwar
Rajsthan – 301 413.
15. Ms. Rekha Rani,
W/o Sh. Neeraj Rana,
R/o H.No.1056, Gali Bhorowali
Najafgarh, New Delhi – 110 043.

... Applicants

(By Advocate: Sh. A.K. Behera)

Versus

1. Shri K.K. Sharma,
Chief Secretary,
Govt. of NCT of Delhi,
New Sectt. I.P. Estate, New Delhi.
2. Shri V.K. Singh,
Chairman,
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area, Karkardooma,
New Delhi-92.

...Respondents

(By Advocate : Shri K.M. Singh)

ORDER (ORAL)**Mr. V. Ajay Kumar, Member (J) :-**

When the matter was taken up for hearing, it is submitted that the Hon'ble High Court of Delhi vide its order dated 02.05.2017, has stayed the contempt proceedings in Writ Petition No.3841/2017, filed by the respondents.

2. In the circumstances, CP is closed. Notices are discharged. However, the applicants are at liberty to avail their remedies, in accordance with law, once the stay is vacated or the Writ Petition is finally decided.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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